

R.O.C.No.5469/2015/RG-B2

CIVIL JUDGE

TRANSFER & POSTING

NOTIFICATION No. 162 / 2015

Selvi P.M.Raikhana Parveen, II Additional District Munsif, Bhavani, is transferred and posted as District Munsif-cum-Judicial Magistrate, Perundurai, in the existing vacancy.

**HIGH COURT, MADRAS
DATED :15 .10.2015.**

**SD/- P.KALAIYARASAN
REGISTRAR GENERAL**

R.O.C.No.5469/2015/RG-B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judge – Transfer and posting - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 162 / 2015, dated : 15.10.2015

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Selvi P.M.Raikhana Parveen, II Additional District Munsif, Bhavani, who has been transferred and posted as District Munsif-cum-Judicial Magistrate, Perundurai, in the High Court's Notification cited above, is required to hand over charge of her post to the I Additional District Munsif, Bhavani, immediately and take charge of the post of District Munsif cum Judicial Magistrate, Perundurai immediately, without availing full joining time.

The I Additional District Munsif, Bhavani is required to hold full additional charge of the post of II Additional District Munsif, Bhavani until further orders.

**HIGH COURT, MADRAS
DATED :15 .10.2015.**

**SD/- P.KALAIYARASAN
REGISTRAR GENERAL**